

(7)

11/11/93
Advocate
Court
20/9/94
S. Natarajan
S.S. Kasthosa
Consent
20-1-94
Final Hearing
V. Registrar

Date: 20.1.94 [Per M.S. Deshpande V.C.]

Mr. S. Natarajan for the applicant
and Mr. P.M. Pradhan for the respondents.

Mr. Natarajan states that he
wanted to withdraw the
application.

He is allowed to withdraw
the application and disposed of
as such.

No order as to costs.

Recd/P
@
24/1

N.K. Verma
(N.K. Verma)
M.A.

M.S. Deshpande
(M.S. Deshpande)
V.C.

order/Judgement despatched
to Applicant/Respondent(s)
on 21/2/94

per 11/2